

(b) if so, their number and action taken against them; and

(c) whether screening of the Tibetan refugees has been relaxed recently, if so, the reasons thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI T H MOHSIN) (a) and (b) Eleven suspected Chinese agents have been detected amongst refugees from Tibet during the last three years. Seven of them were convicted and sentenced to various terms of imprisonment and fine. Three are under trial and one case is under investigation.

(c) No Sir

International Society for Krishna Consciousness

2382 SHRI RAJDEO SINGH Will the Minister of HOME AFFAIRS be pleased to state

(a) whether Government have ascertained that the International Society for Krishna Consciousness (ISKCON) has contacts or financial obligation to CIA

(b) the sources from where it receives the fabulous funds,

(c) whether their attempt is to get hold of the film fans only to increase their financial resources and following, and

(d) if so, the reaction of Government in the matter?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI T H MOHSIN) (a) Government have no information

(b) According to information available with the Government, the sources of finance of the Society are subscriptions, donations and sale of literature

(c) No complaints in this behalf have reached the Government.

(d) Does not arise

Reimbursement of Medical Bills of P & T Staff at Patna

2383 SHRI RAMAVATAR SHASTRI Will the Minister of COMMUNICATIONS be pleased to state

(a) whether the bills regarding the reimbursement of medical expenses of the P&T staff at Patna have increased three-fold in recent times, and

(b) if so the steps taken by Government in the matter?

THE MINISTER OF COMMUNICATIONS (SHRI H N BAHUGUNA) (a) No Sir. The rise in expenditure on the reimbursement of medical expenses of the P&T staff at Patna during the year 1971-72 is about 43 per cent over the figures of the preceding year 1970-71.

(b) Stringent measures such as rejection of claims of doubtful nature under the power vested in the controlling authorities have been taken. Besides an additional P&T dispensary for Patna has also been approved. This dispensary is expected to result in further reduction of expenditure of medical reimbursement.

मध्य प्रदेश में उद्योगों की स्थापना के लिए एकाधिकार वाले गृहों से आबेदन पत्र

2384 श्री गंगा चरण दीक्षित क्या औद्योगिक विकास मंत्री यह बताने की कृपा करेंगे कि

(क) क्या 1 मार्च 1972 के पश्चात् किसी एकाधिकार वाले गृह से मध्य प्रदेश में उद्योगों की स्थापना हेतु औद्योगिक लाइसेंस प्राप्त करने के लिए कोई आबेदन पत्र प्राप्त हुआ है, और

(ख) यदि हाँ, तो कितने आबेदन पत्र प्राप्त हुए हैं और उन पर क्या कार्यवाही की गई है ?

औद्योगिक विकास मंत्रालय में उप-मंत्री
(श्री सिद्धेश्वर प्रसाद) (क) औद्योगिक लाइसेन्सीकरण नीति जाच समिति की रिपोर्ट में परिभाषित 20 वृत्तर गृहो से मध्य प्रदेश में नया उपयुक्त स्थापित करने के लिए कोई आवेदन 1 माच 1972 के पश्चात् प्राप्त नहीं हुआ है।

(ख) प्रश्न ही नहीं उठता।

विदेशी से आयातवाणी में सवावदाता

2365 श्री गंगा चरण दीनित
नया सचनन और प्रसारण मंत्री यह प्रतान की मग मर। कि

(ग) नया आयातवाणी के विदेशी से काय फरक सवावदाताओं में मर। मध्य प्रदेश में भी है

(ख) यर। ग नो उमन वष 1971-72 के डोरन फिनना मर नवद मज मर

(ग) मय वह पण का निक सवावदाता है अथवा अगमालिन ?

सचनन और प्रसारण मंत्रालय में उप मंत्री (श्री धर्मवीर सिंह) (क) आकाश वाणी के पूणकालिक तीन सवावदाता विदेशी से तैनात है। नियुक्ति करते समय सवावदाता की नागरिकता पूछी जाती है न कि यह कि वह किस राज्य का निवासी है।

(ख) और (ग) प्रश्न नहीं उठने।

Investment in Private Corporate Sector

2386 SHRI SHYAMNANDAN MISHRA Will the Minister of INDU-

STRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state

(a) the investment in organised private corporate sector during the Fourth Five Year Plan Year wise, and

(b) the corresponding plan targets?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) (a) Investment data in private sector industries become available after a considerable lapse of time as they involve only a part of the balance sheet of companies. However the details of capital raised by non government companies during the calendar years 1969 to 1971 are furnished below

1969	Rs 927 crores
1970	Rs 567 crores
1971	Rs 777 crores.

(b) No year wise plan targets have been fixed in this regard

Applications from Maharashtra and West Bengal for Industrial Licences

2387 SHRI MOHAMMED ISMAIL Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state

(a) the number of applications for Industrial Licences received from States of Maharashtra and West Bengal during the last three years year wise

(b) the number of licences granted for Maharashtra and West Bengal during the above period and

(c) the amount of capital involved in the licences granted for Maharashtra and West Bengal during the period?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR